

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 341 OF 2018 &**  
**IA NOs. 1638 OF 2018 & 34 OF 2019**

**Dated: 15<sup>th</sup> February, 2019**

**In the matter of:**

|  |                           |
|--|---------------------------|
| <b>Sai Wardha Power Generation Limited</b>                     | <b>.... Appellant(s)</b>  |
| <b>Versus</b>  |                           |
| <b>Maharashtra Electricity Regulatory Commission &amp; Ors</b> | <b>.... Respondent(s)</b> |

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter for admission on  
**27.02.2019.**

Court Master/PS

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